HIGH COURT OF ORISSA, CUTTACK



NOTICE FOR AWARD OF TENDER

Notice No. XXXIV-16/2016 -19-8377/ Date: 17.07.2019

It is notified to all concerned that the Tender of supply and testing of 109 numbers of laptops, pertaining to eTender notice no. XXXIV-16/2016-19-4338, Dated: 02.04.2019, published in the eProcurement portal of the Government of Odisha, is hereby awarded to M/s Power Max, Bhubaneswar.

Authorized Representative of the Firm is requested to report to the High Court of Orissa, Cuttack after receipt of purchase order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority of the Court and undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated date and time which will be communicated to the Firm's Official email id.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any notice, order pertaining to the tender or Term and Condition supplemental, consequential and incidental thereto, at any stage of the Contract in the interest of transparent tendering process.

By Order

- 17/7/2019 **Registrar** (Judicial)